

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3039
TO BE ANSWERED ON 05.12.2016**

Norms for Deemed Universities

3039. SHRI D.K. SURESH:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government/ University Grants Commission(UGC) has any proposal to rollback the existing norms/ rules regarding deemed universities of the country; and
(b) if so, the details thereof including fresh norms proposed by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a) & (b): No, Madam. There is no such proposal to rollback the existing norms / rules of Deemed to be Universities. UGC has recently notified a new UGC (Institutions Deemed to be Universities) Regulations, 2016 in supersession of UGC (Institutions Deemed to be Universities) Regulations, 2010.
